

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**RA No.155/2008 in
OA No.2289/2002**

(S)

New Delhi, this the 28th day of October, 2008

**HON'BLE MR. JUSTICE V.K.BALI, CHAIRMAN
HON'BLE MR. L.K.JOSHI, VICE CHAIRMAN (A)**

1. Shri Harmit Singh,
Assistant Commissioner of Police (Palam),
F-1, P.S. Sarojini Nagar,
New Delhi.
2. Shri T.S. Bhalla,
Assistant Commissioner of Police (Traffic),
2, Jai Singh Road,
P.S. Parliament Street,
New Delhi.
3. Shri Shyam Singh,
Assistant Commissioner of Police (Seelampur),
B-44, Friends Colony West,
New Delhi-110065.
4. Shri O.P. Yadav,
Assistant Commissioner of Police (Greater Kailash),
20/62, Lodhi Road,
New Delhi-110 003.
5. Shri R.S. Dahiya,
Assistant Commissioner of Police (Crime),
B-1/40, 1st Floor,
Malviya Nagar, New Delhi-110017.
6. Shri Ram Narain,
Assistant Commissioner of Police,
Quarter No. A-19, New Police Lines,
Kingsway Camp, Delhi-110009.
7. Shri S.K. Pant,
Assistant Commissioner of Police (Licensing),
H-265, Sector VIII,
R.K. Puram, New Delhi.
8. Shri Amarjit Singh,
Assistant Commissioner of Police (Vigilance),
5-B, BU Block,
Shalimar Bagh, Delhi
9. Shri Ved Prakash Gupta,
Assistant Commissioner of Police,
A-87, Derawala Nagar,
G.T. Road, New Delhi-110 009.
10. Shri Jai Pal Singh,
Assistant Commissioner of Police,
A-222, Suraj Mal Vihar,
Delhi-110092.
11. Shri O.P. Tiwari,
Assistant Commissioner of Police (Licensing),
6/688, Lodhi Colony,
New Delhi-110 003.

... Applicants

(3)

Versus

1. The Union of India,
Through Secretary,
Ministry of Home Affairs,
New Delhi.
2. The Commissioner of Police,
Police Head Quarters,
New Delhi-110 002.
3. Shri Prabhakar,
Assistant Commissioner of Police,
W-7/1, Police Colony,
Andrews Ganj, Delhi.
4. Shri B.K. Mishra,
Assistant Commissioner of Police,
C-79, Teachers Colony,
Suraj Mal Vihar,
Delhi-110 092.
5. Shri Raj Kumar Jha,
S/o Late Shri Kapileshwar Jha,
R/o B-3, Type IV,
New Police Lines, Kingsway Camp,
Delhi-110 009.
6. Shri Rupinder Kumar,
S/o Shri H.R. Swan,
R/o G-12, Type V,
New Police Lines, Kingsway Camp,
Delhi-110 009.
7. Shri Vimal Anand Gupta,
S/o Shri S.S. Gupta,
R/o D-8, Type IV,
Behind Police Station Rajouri Garden,
New Delhi.
8. Shri Moti Ram Gothwal,
S/o Shri S.R. Gothwal,
R/o B-4 Type IV,
Police Lines, Kingsway Camp,
Delhi-110 009.
9. Shri Om Prakash Mishra,
S/o Shri R.B. Mishra,
R/o Flat No.02, Type IV Quarters,
D.C.P./South Office Complex,
Hauz Khas, New Delhi.
10. Shri Brijesh Kumar Singh,
S/o Shri R.K. Singh,
R/o W-4/1, Police Colony,
Andrews Ganj, New Delhi
11. Shri K.K. Vyas,
S/o Shri K.K. Vyas,
R/o Govt. Quarter No. 1,
ACP (Punjabi Bagh) Office Premises,
Punjabi Bagh, New Delhi
12. Shri Suvasis Chaudhary,
Assistant Commissioner of Police,
28/1, P.S. Tughlaq Road,
New Delhi



13. Shri Braja Kishore Singh,
Assistant Commissioner of Police,
(Operation/ Vasant Vihar),
South West Distt.,
New Delhi
14. Shri Brahm Singh,
S/o Late Shri Bhagwan Sahai,
R/o E-9, Type IV,
New Police Lines, Kingsway Camp,
New Delhi
15. Shri Rajiv Ranjan,
Assistant Commissioner of Police,
IV/E-15, New Police Lines,
Kingsway Camp, Delhi
16. Shri Ravinder Kumar Pandey,
Assistant Commissioner of Police (Security),
Rashtrapati Bhawan,
New Delhi
17. Shri Rajbir Singh Chauhan,
Assistant Commissioner of Police,
Chanakyapuri Sub-Division,
New Delhi
18. Shri R.A. Sanjeev,
Assistant Commissioner of Police,
Special Branch,
Police Head Quarter,
New Delhi
19. Shri Rajesh Kumar,
Assistant Commissioner of Police (Security),
Rashtrapati Bhawan,
New Delhi

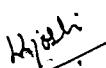
...Respondents

ORDER (In Circulation)

Mr. L.K. Joshi, Vice Chairman(A):

This Review Application has been filed under Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Rule 17 of Central Administrative Tribunal (Procedure) Rules, 1987 seeking review of the order dated 20.08.2008 in OAs number 2289/2002 and 219/2008.

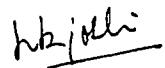
2. In the aforesaid order, after considering the arguments of the Applicants, the OA had been dismissed as not being maintainable due to the fact that the Honourable High Court is seized of the matter.
3. We have carefully considered the Review Application. No error apparent on the face of the record has been pointed out. It is only an





attempt to re-argue the issues already considered in the aforesaid OAs.

4. Considering the above, the Review Application is dismissed in circulation under Rule 17 of the CAT (Procedure) Rules, 1987.



(L.K. Joshi)
Vice Chairman(A)



(V.K. Bali)
Chairman

/dkm/